

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 15-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**PART HEARD MATTERS
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**PART HEARD MATTERS
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4142	MUM	2023	2021-22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	I	e-filed

**CLARIFICATION MATTERS
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5401	MUM	2025	2001-02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A	E-FILE

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

**PART HEARD MATTERS
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6811	MUM	2025	2020-2021	[D] BHAVESH RANCHHODDAS MADIAR (E-FILE)	B	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

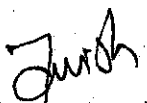
PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3898	MUM	2025	2020-21	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE
2	ITA	3900	MUM	2025	2022-23	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2233	MUM	2025	2007-08	[A] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	e-file
2	ITA	2946	MUM	2025	2007-08	[D] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	E-FILE

**BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER
AND SHRI ARUN KHODPIA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	149	MUM	2025	2005-06	[A] CHAT COMPUTERS LIMITED	C	


Assistant Registrar
13-Apr-2026